

Shri Hathi: I take the information from the hon. Member.

Shri Hem Barua: Sir, may I submit.....

Mr. Speaker: The hon. Minister says that he has no information, he takes the information from the hon. Member and now he will proceed with it.

Shri Hem Barua: It was the business of the Delhi Administration to go into a serious problem like this where a teenager is getting only 15 naya paise a day.

Mr. Speaker: The hon. Member put the question whether after the publication of the report Government made enquiries. The Minister said that up till now he had no information and he takes the information from the hon. Member. He also said that he had made enquiries from the Delhi Administration and there was no such case reported. What else does he want?

Shri Nambiar: May I know whether Government are proposing to pursue the contemplated legislation to regulate the conditions of service of domestic servants?

Shri Hathi: There is no intention for the present.

Shri Nath Pai: Sir, sometime back when there was a strike by domestic servants in Delhi Shri Nanda had assured the House that the Government were already preparing a legislation and we were also assured that it would be introduced. Now the reply given by the hon. Minister runs absolutely counter to that assurance. May I know what is the position?

Shri Hathi: For the last 2½ years we have had a separate section to look after the complaints of domestic servants and their conditions of service. Special Welfare Officers also were put in charge to receive the complaints and to look after their conditions of service. In the last 2½ years we have received only three complaints from the employees and nine complaints from the employers. That is the statistics that we have got. That means

that there is not sufficient reason for the present for such a legislation. But, in case we find that there are some special circumstances we will consider it.

European Common Market

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*1242. { **Shri P. C. Borooah;**
Shri Rameshwar Tantia:

Will the Minister of **Commerce and Industry** be pleased to state whether the British Commonwealth Relations Secretary is likely to visit New Delhi towards the middle of June, 1962 for discussing with the Central Government the British proposed entry into the European Common Market?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): The Government of India have not received any intimation to the effect that the British Commonwealth Relations Secretary will visit New Delhi towards the middle of June.

Shri P. C. Borooah: May I know what main aspects of the question are going to be discussed with the British Commonwealth Relations Secretary on his forthcoming visit, and whether any political issues are also going to be discussed with him?

Mr. Speaker: They have not received any intimation about his visit. How does the question of the subjects to be discussed arise?

Shri Warior: Is it not a fact that Britain has already entered into an agreement to join the European Common Market and no such talks are necessary?

Mr. Speaker: He is not visiting New Delhi.

Shri Hem Barua: May I know whether the attention of the Government has been drawn to a recent statement by Mr. Khrushchev suggesting that there should be an international conference under the auspices of the UNO towards the formation of an in-

ternational organisation to counteract the evil effects of ECM; if so, what is the reaction of our Government to it?

Mr. Speaker: That is quite a different question.

पाक-अधिकृत काश्मीर क्षेत्र पर
चीनियों का दावा

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1243 { श्री प्र० चं० बरुआ :
श्री प्रकाशबीर शास्त्री :
श्री राम सेवक यादव :
श्रीमती सावित्री निगम :
श्री बागड़ी :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रावलपिंडी से प्रकाशित 'जम्हूरियत' नामक पाकिस्तान के सरकारी अखबार के नवीनतम संस्करण में यह समाचार छपा है कि चीनियों ने पाक-अधिकृत काश्मीर में छः हजार मील क्षेत्र का दावा किया है ;

(ख) क्या यह भी सच है कि अपने दावे का समर्थन करने के लिए चीनियों ने कुछ दस्तावेजों की ओर निर्देश किया है ;

(ग) क्या यह भी सच है कि श्री जफरुल्ला खां ने काश्मीर के प्रश्न पर सुरक्षा परिषद में प्रस्तावित चीन पाकिस्तान समझौते का भी उल्लेख किया था ;

(घ) यदि हां, तो सरकार ने चीन सरकार, पाकिस्तान और सुरक्षा परिषद को विरोध पत्र आदि भेजे हैं ;

(ङ) क्या इन विषय पत्रों में से किसी का उत्तर मिला है ; और

(च) यदि हां, तो उसका ब्योरा क्या है ?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh

Singh). (a) The attention of the Government has been drawn to an article in the Pakistan Government weekly publication "Pak Jamhuriat" which estimates Chinese claims on Pak-held Kashmir to be around 4000 to 6000 square miles.

(b) The article in the Jamhuriat refers to the alignments shown in Chinese maps. However, Government are not aware that the Chinese have as yet used any documentary evidence to support their cartographic claims.

(c) No, Sir.

(d) The Government of India have protested to both the Governments of China and Pakistan on their agreement to 'locate and align' "their common frontier". Copies of our protest notes are placed on the Table of the House. [See Appendix III, annexure No. 72] No protest had been sent to the U. N. Security Council.

(e) No, Sir.

(f) Does not arise.

Shri P. C. Borooah: May I know whether the Government propose to take up the matter to the International Court of Justice, seeking an injunction of that court to prevent such further negotiations?

Shri Dinesh Singh: No, Sir.

Shri Hem Barua: May I know whether the complete repudiation by Soviet Russia of the unlawful claims of Pakistan on Kashmir recently in the Security Council is going to have any effect on the Chinese policy towards the dispute between Pakistan and China?

Mr. Speaker: What can this Government say as to whether it is likely to help that?

Shri Hari Vishnu Kamath: Is it a fact that in view of this happening and subsequently reported development to the effect that Pakistan and China have set a date for talks with regard to the border of Pakistan-held Kashmir, Government have decided to tell Pakistan and the Security Council